

**NATIONAL COMPANY LAW TRIBUNAL      ITEM NO : 4**  
**ALLAHABAD BENCH**

**CP NO. 180/ALD/2020**

**ATTENDENCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.09.2020 AT 11:30 AM THROUGH VIDEO CONFERENCING.**

**NAME OF THE COMPANY : UNION OF INDIA THROUGH SFIO V/S DYNAMIC SUGARS PVT. LTD. & ORS.**

**SECTION : 241/242 R/W 246, 339, 221 & 222 OF COMPANIES, ACT 2013**

**PRESENT : HON'BLE MR. JUSTICE (RETD.) RAJESH DAYAL KHARE, MEMBER (J)**

**COUNSEL FOR PETITIONER                      : SH. ARVIND NATH AGARWAL, ADV.**

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The matter was taken up today through Video Conferencing at 12:00 NOON.

It has been intimated that an adjournment application has been sent by the petitioner counsel Sh. Arvind Nath Agarwal to the Registrar by e-mail. Prayer is allowed.

Accordingly, put up on 15<sup>th</sup> October, 2020 before the Regular Court/ Video Conferencing.

**Dated : 10.09.2020**

  
**JUSTICE RAJESH DAYAL KHARE**  
**(MEMBER JUDICIAL)**

*Typed by :*  
*Kavya Prakash Srivastava*  
*(Stenographer)*